## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/653/(IB)/2017

NAME OF THE PETITIONER(S)

: EASTSUN TEXTILES MILLS

NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

i) M. Hynul Fath ima

M. Hathing

for Applicant

Ambili Menon

12. VIDHTA SHANKAIZ ADV. FOR DEOPORDENT 12. VICTOR Shankar

## **ORDER**

Counsel representing the Financial Creditor and Counsel for the Respondents of the Corporate Debtor are present. Both the Counsels submitted that the parties are making efforts to settle the issue amicably and there is a fair chance to close the issue by way of settlement and prayed more time to submit the outcome. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

ghk